

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No.

Ram chandra V.K. **Versus** Shri H.K. Sharma & Another

Date of Order

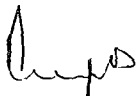
Orders

CP 30/2002

16-4-2002

Mr. A.N. Jatti, Counsel for the petitioner.

Learned Counsel for the petitioner states he does not want to press this C.P. It is accordingly dismissed.



A. P. NAGRATH
ADMINISTRATIVE MEMBER



J. P. GARG
VICE CHAIRMAN

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applicant

rcd 6/2/02

dated 25/4